

ITEM NO.4

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)..... Diary No(s).36198/2025

[Arising out of impugned final judgment and order dated 12-07-2016 in WP(C) No.8857/2015 passed by the High Court of Delhi at New Delhi]

UNION OF INDIA

Petitioner(s)

VERSUS

DEEPAK TYAGI & ORS.

Respondent(s)

IA No. 175270/2025 - CONDONATION OF DELAY IN FILING

IA No. 175271/2025 - EXEMPTION FROM FILING O.T.

WITH

Diary No(s). 36200/2025 (XIV)

IA No. 175260/2025 - CONDONATION OF DELAY IN FILING

IA No. 175261/2025 - EXEMPTION FROM FILING O.T.

Date : 01-08-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Ms. Sujeeta Srivastava, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on the application seeking condonation of delay as well as on the special leave petitions, returnable on 29.10.2025.
2. Tag with Diary No.45446/2023.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR